

CENTRAL ADMINISTRATIVE TRIBUNAL
ERNAKULAM BENCH

O.A. NO. 420 OF 2011

Tuesday, this the 28th day of June, 2011

CORAM:

HON'BLE Mr. K.GEORGE JOSEPH, ADMINISTRATIVE MEMBER

P.Madhu
Retired Group D, Venjaramoodu Sub Post Office
Thiruvananthapuram,Residing at Leela Bhavan,
Edappamcode, Kuthirakulam
Vembayam, Thiruvananthapuram ... **Applicant**

(By Advocate Mr. Vishnu S Chempazhanthiyil)

versus

1. The Chief Postmaster General
Kerala Circle, Thiruvananthapuram – 695 001
2. Union of India represented by its Secretary
and Director General, Department of Posts
Ministry of Communications
New Delhi – 11- 001 ... **Respondents**

(By Advocate Mr.Thomas Mathew Nellimoottil)

The application having been heard on 28.06.2011, the Tribunal
on the same day delivered the following:

ORDER

HON'BLE Mr. K.GEORGE JOSEPH, ADMINISTRATIVE MEMBER

Heard the counsel for the parties. The OA is disposed of with a
direction to the 2nd respondent to consider Annexure A-4 and A-6
representations dated 20.09.2010 and 20.12.2010 respectively within a
period of three months from the date of receipt of a copy of this order. No
costs.

Dated, the 28th June, 2011.


K GEORGE JOSEPH
ADMINISTRATIVE MEMBER